

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.01.2021 (MONDAY)

COURT-IV (VIRTUAL MODE)

11:00 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No.241 of 2020	Kamlesh Kalidas Shah Vs. Tube Investments of India Ltd. & Ors.	Vandana Sharma Bhandari	
2.	Comp. App. (AT) No.242 of 2020	Abhishek Jain Vs. Puerto Life Science Pvt. Ltd. & Ors.	Vipul Ganda	

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**